

- 6 Mumbai-Pune-Bidar. Hyd-Bangalore-Mangalore-Mumbai STM-16 Ring
- 7 Bangalore-Chennai-Vijaywada-Hyd-Bangalore STM-16 Ring
- 8 Calcutta-Raipur-Nagpur-Hyd-Vijaybrada-Cuttak-Calcutta STM-16 Ring
- 9 Chennai-Bangalore-Coimbatore-Enk-Tvm-Madurai-Chennai STM-16 Ring
- 10 Mumbai-Pune-Bida-Nagpur-Bhopal-Indore-Mumbai STM-16 Ring.

**Unemployed Workers of
M/s Instrumentation Ltd.**

*419. SHRI TARACHAND BHAGORA : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that the jobs of over 3000 workers are at risk in M/s. Instrumentation Ltd. at Kota as the Government undertaking has become sick; and

(b) if so, the steps taken or proposed to be taken to revive the unit and protect the job of the workers?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b). The case of M/s. Instrumentation Ltd., Kota was referred to BIFR in October, 1993 and the company was declared as a sick unit under Sick Industrial companies (Special Provisions) Act, 1985 by BIFR on 19.1.1994. BIFR have appointed IDBI as the operating agency for formulation of a revival plan. After inviting bids for takeover/merger of this company, IDBI received certain offers which have not been found acceptable by BIFR. M/s. Instrumentation Ltd., Kota has submitted another revival plan to the IDBI and Government.

Welfare Project for Working Children

*420. SHRI HARIN PATHAK : Will the Minister of LABOUR be pleased to state :

(a) the details of voluntary agencies being financially assisted by the Government for taking up welfare projects for working children under the Grants in aid scheme in different parts of the country State-wise/project-wise; and

(b) the achievements made by the above agencies during the last two years?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b). A list of agencies assisted under the scheme of Grants in aid to voluntary organisations, during the years 1994-95 and 1996 is enclosed in the Statement.

2. Activities taken up by the voluntary agencies with financial assistance from the Government include measures for prevention of child labour, taking up of welfare projects wherein the children are provided non-formal education, vocational/skill training, supplementary

nutrition and health care etc. All the voluntary agencies taken together covered 2820 and 4545 children during 1994-95 and 1995-96 respectively.

STATEMENT

*List of Organisations Assisted Under
Grants-In-Aid Scheme*

1994-95

1. The Congregation of the Sisters of the Cross of Chavanad, Tiruchirappalli.
2. Indian Council for Child Welfare, New Delhi.
3. Ruchika School, Bhubaneswar.
4. Karnataka State Council for Child Welfare, Bangalore.
5. Institute of Psychological and Educational Research, Calcutta, West Bengal.
6. India International Rural Centre, New Delhi.
7. Amrit Child Labour Welfare Society, Ahmedabad, (Gujarat).
8. Vivekananda Education Society, Calcutta, West Bengal.
9. Shramik Vikas Sewa Ashram, Allahabad, Uttar Pradesh.
10. Central Young Mizo Association, Aizawal, Mizoram.
11. Indian Council for Child Welfare, New Delhi.

1995-96

1. The Congregation of the Sisters of the Cross of Chavanad, Tiruchirappalli, Tamil Nadu.
2. Indian Council for Child Welfare, New Delhi.
3. Ruchika School, Bhubaneswar, Orissa.
4. Karnataka State Council for Child Welfare, Bangalore, Karnataka.
5. Institute of Psychological and Educational Research, Calcutta, West Bengal.
6. India International Rural Centre, New Delhi.
7. Vivekananda Education Society, Calcutta, West Bengal.
8. Shramik Vikas Sewa Ashram, Allahabad, Uttar Pradesh.
9. Gramin Sansadhan Vikas Parishad, Buxur, Bihar.
10. United Club, Ujini, Orissa.
11. Jibaramjee Club, Orissa.
12. Gram Vikas Seva Samity, Allahabad, Uttar Pradesh.
13. Karimpur Social Welfare Society, Dist. Nadia, West Bengal.
14. India Council for Child Welfare, Tamil Nadu.
15. Vijayapuram Praja Seva Samithi, Chittoor, Andhra Pradesh.
16. Bandhuwa Mukti Morcha, New Delhi.
17. Rafi Ahmed Kidwai Shiskha Samity, Bhopal, Madhya Pradesh.
18. Gram Swaraj Abhiyan Sansthan, Baishali, Bihar.

19. Mahatma Gandhi Khadi and Gramodyog Samity, Khurda, Orissa.
20. Gopal Samaj Kalyan Pratishthan, Nalanda, Bihar.
21. Mithila Gram Vikas Parishad, Dharbanga, Bihar.
22. KATHA, New Delhi.
23. Navachaitanya Academy for Youth Advancement, Vishakapatnam, Andhra Pradesh.
24. All India Santhal Welfare and Cultural Society, New Delhi.

Scandal in Air India

3978. SHRI JAI PRAKASH (HARDOL) : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether attention of the Government have been drawn to the news-item captioned, 'Air India Ki Amdni Bandhane Ke Naam Par Teen Arab Ki Heraferi Ka Iljam' appearing in the 'Jansatta' dated October 16, 1996;

(b) if so, whether the Government have made any inquiry in this regard; and

(c) if so, the details and outcome thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir. To minimise distribution costs and financial risks, Air India has decided to review the distribution network in the USA region.

(b) No, Sir. However, Air India Limited has been directed that the selection of the General Sales Agents, if any, being made by Air India, should be done strictly on merit and scrupulously according to the procedure laid down by the Company.

(c) Does not arise.

Stoppage of Profitable Airline

3979. SHRI N.K. PREMCHANDRAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the reasons for the stoppage of the Profitable Airline services viz Thiruvananthapuram-Dubai, Thiruvananthapuram-Abudhabi and Thiruvananthapuram-Muscat;

(b) whether the decision for discontinuing the above flights is proposed to be revived;

(c) if so, the details thereof; and

(d) the steps taken to introduce additional flights to the Gulf countries from Thiruvananthapuram?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) There has been no stoppage of flights from Thiruvananthapuram to Dubai, Abudhabi and Muscat.

(b) and (c). Do not arise.

(d) The present air services operations from Thiruvananthapuram to Gulf Countries are adequate to take care of the present traffic requirements.

ILO Funds for Elimination of Child Labour

3980. SHRI B.L. SHARMA 'PREM' : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that the Ministry has indicated to the International Labour Organisation that it would not need its funds for programmes like elimination of child labour;

(b) if so, the criteria for taking such a decision; and

(c) the funds received from ILO during the last three years, project-wise?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c). As part of the Technical Cooperation programme of the ILO, India has been participating in the Inter-national programme on the Elimination of Child Labour (IPEC) since 1992. For the two biennia, 1992-93 and 1994-95, the allocation for India under IPEC was US \$ 3.65 million. The allocation for the year 1996 is US \$ 0.5 million.

In addition, the Government efforts to tackle the child labour problem was also assisted through another ILO project viz 'Child Labour Action and Support Programme' (CLASP). Allocation under the project for the year 1992-95 was US \$ 0.63 million.

India had conveyed to ILO in 1995 that it would not seek external assistance for elimination of child labour and prefer to depend on its own resources to curb this social evil particularly in view of the budget constraints which ILO was facing. It was further conveyed that the existing approved projects of ILO in India would run their whole implementation period. CLASP has already completed its normal implementation period. As per the Memorandum of Understanding IPEC will continue till December, 1996.

Air India and Alliances

3981. SHRI SANAT KUMAR MANDAL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether his attention has been invited to the news-item captioned "Air-India and alliances: it's a dogfight: and they move in packs" appearing in the "Hindu-Business Line" dated October 8, 1996;

(b) if so, the facts of the matter reported therein;

(c) the reaction of the Government thereto; and

(d) the impact of such tie-ups on the growth with equality of the India's national carrier?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). Yes, Sir. A number of airlines are entering into alliances to increase their market share.